

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER) APPLICATION NUMBER : CP/64/(IB)/2017 PETITION NUMBER : G B ENGINEERING ENTERPRISES PVT LTD NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S) : 10 RULE 7 UNDER SECTION SIGNATURE DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM A. G. SARHYANARAYANA [A.le. mylsa my & Associa FES) Fox Losporate Alsas

<u>ORDER</u>

Counsel for Applicant present and filed an Application under section 10 for initiating CIR process against the Applicant. Heard the Counsel for the Applicant. Reserved for order.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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